

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 325
IA-1357/2024
In
IB-809(ND)/2021

IN THE MATTER OF:

M/s. Metalite Eco Future Labs Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rachit Mittal, Adv

For the IT Dept. : Mr. Gaurav Gupta, SSC, Shivendra Singh, JSC,
Mr. Yojit Pareek, JSC, Namit Gupta, Adv

For the Respondent : Adv. Aakash Srivastava, Adv. Vaibhav Gupta.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **28.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**